

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

DA 1207/94

Date of decision 8.10.1996

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Aruna Kumari Sharma,  
w/o Sh. Santosh Kumar Sharma  
r/o 3525, Netaji Subhash Marg,  
Jaryaganj, New Delhi-2

(By Advocate Shri P.P. Khurana)

... Applicant

Vs.

1. Union of India Through

The Secretary,  
Ministry of Health & Family Welfare,  
Jirman Bhawan, New Delhi.

2. Lady Hardinge Medical College & Smt.  
Sucheta Kriplani Hospital through  
Its' Principal  
New Delhi.

3. Dr. S. S. Purohit,  
C. A. O. Lady Hardinge Medical College  
and Smt. Sucheta Kriplani Hospital,  
New Delhi.

(By Advocate Shri M. M. Sudan through Respondents  
proxy counsel Shri B. K. Punj)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Khurana, learned counsel for the  
applicant submits that he is not pressing the O.A.  
In the above circumstances, this O.A. is  
dismissed.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)  
Member (J)

sk